

## Office of the District & Sessions Judge, Sheikhpura.

Order No 34/(G) /2021.

Dated 23.04.2021.


Due to sudden surge of COVID-19 Pandemic and direction sought from the Hon'ble Patna High Court, Patna as well as earlier direction issued by the Hon'ble High Court, Patna with regards to working of Civil court of Bihar during COVID-19 Pandemic and also in view of resolution passed by the District Bar Association, Sheikhpura that all learned members of Bar Association will abstain from all court work from 22.04.2021 to 30.04.2021 due to rapid surge of COVID-19, it is ordered that from 24.04.2021 to 01.05.2021, the offices and Courts of Civil Court, Sheikhpura will not be opened from 22.04.2021 to 01.05.2021 with the following directions.

1. No work or hearing shall be performed by the officers from their residence/court during the aforesaid period except Remand of the accused/Statement under section 164 Cr.P.C and T.I.P
2. The officers and staff of this Judgeship, will remain on duty and make themselves available as and when required and keep their mobile phone in switch on mode and would not leave the headquarter during the aforesaid period without prior permission or leave.
3. The employees concerned will come to office only when there is urgent work such as remand of accused, receiving of FIR or compliance of any directions of Hon'ble Court.
4. The filling of cases at centralized filling will be suspended till 1<sup>st</sup> May, 2021.
5. Further, Nazir and Court Manager, Civil Court, Sheikhpura are directed to get sanitization of the court premises, court room, offices and chamber of Judicial Officers on regular basis.
6. Any officer or employee, who get symptoms of COVID-19 shall get tested COVID-19 immediately and if found positive(+Ve) then inform the administration with regards to it for necessary order and also follows the protocols as well as guideline of the COVID-19 Pandemic.
7. The Officer and staffs, are directed/requested to get themselves vaccinated at the earliest and to report. For vaccination undersigned has already talk with Civil Surgeon, Sheikhpura.

The System officer is directed to upload this order on the official website of the Judgeship. Communicate to all concerned including the Bar Association, Sheikhpura for their information and compliance.

This order will come into force with immediate effect.

Inform all concerned.

  
(Md. Gheyasuddin)

I/C District & Sessions Judge,

Sheikhpura.

23.04.2021.